## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO:2397 ANSWERED ON:12.03.2013 ILLEGAL CONSTRUCTIONS Alagiri Shri S. ;Ganpatrao Shri Jadhav Prataprao;Rama Devi Smt. ;Rathod Shri Ramesh;Vasava Shri Mansukhbhai D.

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illegal constructions are on the rise in the NCT of Delhi;

(b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year;

(c) whether the Government has received any complaints with regard to involvement of officials belonging to the Municipal Corporation of Delhi (MCD), the New Delhi Municipal Council (NDMC) and the Delhi Police in illegal construction and in unauthorised grabbing of land;

(d) if so, the details thereof and the total number of such cases reported along with the action taken by the Government against the accused officers in this regard; and

(e) the steps taken by the Government to check such cases in future?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Delhi Police informs the land owning agencies i.e. NDMC, MCD etc., about illegal construction. During the last three and the current year, the details of such intimations sent by Delhi Police to civic agencies are as under:

Year Intimation sent 2010 20152 2011 30035 2012 29203 2013 (upto 4550 28.2.2013)

(c) & (d): Whenever, any complaint of involvement of officials belonging to MCD, NDMC and Delhi Police in illegal constructions and in unauthorized grabbing of land is received by the Government, the same is sent to the concerned authority for taking appropriate action. These authorities send these complaints to their Vigilance Department, which takes appropriate action as per law.

(e): Delhi Police, NDMC and all the three Delhi Municipal Corporations have set up Vigilance Departments to serve as central agency to assume overall responsibility for performing, punitive and preventive vigilance. The Vigilance Department is also responsible for ensuring integrity in the public services and to provide guidance in the public services. The complaints received in the Vigilance Department from all the sources are scrutinized for taking appropriate action.